

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CIVIL APPEAL NO(s). 5440 OF 2002

BOOZ-ALLEN & HAMILTON INC.

Appellant (s)

VERSUS

SBI HOME FINANCE LTD. & ORS.

Respondent(s)

(With office report )

Date: 19/11/2008 This Appeal was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MARKANDEY KATJU  
HON'BLE MR. JUSTICE B. SUDERSHAN REDDY

For Appellant(s) Ms. Indu Malhotra, Sr. Adv.  
Ms. Nupur Kanungo, Adv.for  
Mr. Vikas Mehta,Adv.

For Respondent(s) Mr. Jaideep Gupta, Sr. Adv.  
Mr. Kirat singh Nagara, Adv.for  
M/S Suresh A. Shroff & Co.

UPON hearing counsel the Court made the following  
ORDER

List this matter in the third week of January, 2009.

(Parveen Kr. Chawla)  
Court Master

(Indu Satija)  
Court Master